COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

IA No. 632 OF 2016 IN
DFR No. 3360 OF 2016

Dated: 21st November, 2016

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member

In the matter of:

M/s Ultratech Cement Ltd.. ….Appellant (s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. ....Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit

ORDER

IA No. 632 OF 2016
(Application for leave to Appeal)

Issue notice to the Respondents returnable on 24.11.2016. Dasti, in addition, is permitted.

List the matter on ***24.11.2016.***

(I.J.Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt